

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2383  
ANSWERED ON:08.12.2011  
AMENITIES IN IAY HOUSES  
Haque Shri Sk. Saidul

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether proper sanitation and water facilities are provided in the houses constructed under Indira Awas Yojana(IAY);
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to ensure that houses built under IAY have proper sanitation and water facility ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): Indira Awaas Yojana (IAY) is dovetailed with Total Sanitation Campaign (TSC) Programme to provide proper sanitation and water facilities in the houses constructed under IAY. Under Total Sanitation Campaign (TSC) Programme, an IAY beneficiary who constructs a sanitary latrine can get an amount of Rs.3200/- from TSC funds in addition to the unit assistance under IAY. To ensure compliance of the instructions, a letter reiterating the same has been issued to the State Governments to make it mandatory that all IAY beneficiaries, if eligible, simultaneously are sanctioned one toilet each under TSC.

As per IAY Guidelines, the availability of drinking water supply to an IAY household is to be ensured by the agencies responsible for the implementation of IAY. This is ensured through convergence of IAY to the activities under National Rural Water Supply Programme (NRWSP).